

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12517/2014
(From the judgment and order dated 10/02/2014 in WPC
No.45110/1999 of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

BADRI NARAYAN (D) TH. LRS

Petitioner(s)

VERSUS

ADDITIONAL COMMISSIONER & ORS Respondent(s)
(With appln(s) for exemption from filing O.T. and with prayer
for interim relief)

Date: 09/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Rakesh Dwivedi, Sr. Adv.
 Mr. Ananya Pandey, Adv.
 Ms. Mukti Chowdhary, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The matter is adjourned till July, 2014.

(VINOD LAKHINA)
COURT MASTER

(RENUKA SADANA)
COURT MASTER